

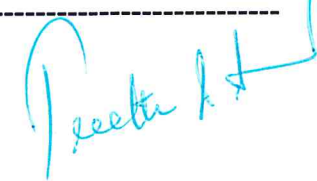

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2017
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	<i>Rehan Rajasekaran</i> <i>Preethi. S. Arasu</i> <i>for Rajagopal + Raghunathan</i> <i>Advocate</i>	<i>Counsel for Petitioners</i>	
2.	<i>R. VIDHYASHANKAR</i> <i>R. ASHOKKUMAR</i>	<i>Counsel for Respondents</i>	

ORDER

Ms Preethi S Arasu, counsel for petitioners present. Shri R Ashok Kumar, counsel for respondents present. Counsel for petitioner filed CA-74/2017. She is directed to furnish a copy of the same along with documents relied upon to the other side to enable him to file counter in the main CP as well as in the CA by the next date of hearing. Put up on **26.04.2017 at 10.30 A.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)